

ning without a pantry car and adequate water supply; and

(b) if so, what steps Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) and (b) No pantry car is provided on Ranchi-Chandigarh Express. However, a decision has been taken to introduce pantry car service on this train as soon as new pantry cars become available.

Arrangements for supply of refreshment, meals, drinking water and water for toilets and wash-basins in the train exist at stations and at stations en-route.

### Safety Inspectors

7057. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that while calculating the upgraded posts in the cadre-restructure scheme on Railways, the Ex-Cadre posts are not to be counted in the cadre position and only field posts and cadre posts are to be counted for this purpose; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes.

(b) Because ex-cadre posts are outside the regular line of promotion of employees of the cadre.

### Thirty-four Per Cent Upgradation of Train Examiners in I.R.C.A.

7058. SHRI SURAJ BHAN: Will Minister of RAILWAYS be pleased

to state:

(a) whether the upgradation of thirty-four per cent sanctioned for the cadre of train examiners, has been implemented in the cadre of train examiners working in Indian Railway Conference Association; and

(b) if not, by what time the same is proposed to be implemented in the Indian Railway Conference Association also?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): Action for implementation of the upgradations sanctioned for the cadre of Train Examiners working under I.R.C.A., is in progress.

(b) Does not arise.

### Upgradation of Class III Posts

7059. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of posts of Class III, upgraded to Class II in all the Departments of Indian Railways since 1978, Department-wise and Zone-wise ;

(b) the number of Class II posts created on Indian Railways since 1978, Department-wise and Zone-wise;

(c) the total number of posts, out of (a) and (b) above, allotted to Mechanical Department, Zone-wise; and

(d) the number of posts out of (c) above, allotted to Carriage and Wagon department, Zone-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LAKARJUN): (a) to (d) Information is being collected and will be laid on the table of the Sakha.

#### Research for New Drugs

7060. SHRI K. MALLANNA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have made efforts to call upon the drug industry and scientists to launch intensive research and bring out effective new drugs to combat various diseases; and

(b) if so, to what extent Government have achieved success in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b) Yes. The need for the development of the drug industry in the country and for scientists to carry out intensive research to bring out effective new drugs to combat various endemic diseases has been stressed in various forms from time to time. Various manufacturing concerns have set up facilities for carrying out basic research in the development of new drugs.

2. The Government have recognised the importance of research and development in drugs and pharmaceuticals and it has been made obligatory for foreign companies, whose turnover in drugs exceeds Rs. 5 crores per annum, to have research and development facilities within the country.

3. Incentives have been provided for price exemption for 5 years in the case of new bulk drugs produced through original research and development efforts, which have not been produced elsewhere.

4. While fixing the price of bulk drugs, due weightage is given to the investments in research and development made by the manufacturers.

5. Government recognises research and development efforts and provides incentives in the nature of tax benefits, imports etc.

6. Research and development efforts are carried out in Government/autonomous research institutes, laboratories, institutions of technology and in the post-graduate Departments in the various Universities etc.

All the above efforts have given significant impetus to the development of the drugs and pharmaceutical industry in the country. As a result, the basic drug production in India, which was very small about two decades ago, has grown substantially. In the field of formulations also, very substantial progress has been achieved.

#### Central Advisory Contract Labour Board

7061. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Central Advisory Contract Labour Board has recommended on the abolition of contract system in a number of jobs in the Railways;

(b) if so, the details of the recommendation and the names of such jobs suggested to be departmentalised and when the recommendations were submitted; and

(c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) and (b) The Central Advisory Contract Labour Board considered the question regarding abolition of contract labour system for coal handling, ash-pit cleaning and